

Minutes of the meeting of the Commission held on 7/8/2007

Present:-

- A. Shri Wajahat Habibullah, Chief Information Commissioner**
- B. Smt. Padma Balasubramanian, Information Commissioner**
- C. Shri A. N. Tiwari, Information Commissioner**
- D. Prof. M. M. Ansari, Information Commissioner**
- E. Dr. O.P. Kejariwal, Information Commissioner**

- F. Secretary, JS(S), Deputy Secretary (PP), Under Secretary (DCS), Under Secretary (G Subramanian) assisted the Commission.**

1. Compliance report on the minutes of the meeting held on 17.7.2007

“i) Additional Registrar, CIC has apprised the Commission that the standard format of notices, summons etc. used by the Commission has already been framed.”

- A) JS(S) has yet to give compliance report.**

- B) JS(S) reported that summons had been standardized and was directed to study existing procedures regarding notices within the Commission and then to standardize the formats and put them up on the 3rd Tuesday of this month.**

The Commission desired that JS(S) should give a compliance report positively by the meeting scheduled on 3rd Tuesday of this month.

- 4(1) The Commission desired that once budget is obtained for the 11th Five Year Plan, Video Conferencing facility should be provided in August Kranti Bhawan.**

- 5(A) “Effective implementation of the CIC Regulations**

The Commission directed JS(S) to collect all the comments received on the Regulations formulated in the CIC and to classify them and put them up at the next meeting of the Commission.”

Regarding the following point the Commission desired that JS(S) should discuss the same on the 3rd Tuesday of this month.

- 5(B) “Regarding the procedures and practices to be put into place for enforcement of the Regulations, these will be discussed in the next meeting of the Commission.”

The Commission desired that this may be discussed on the 3^d Tuesday of this month.

The Commission noted the compliance on all other items and also directed the Secretary to tabulate all the suggestions received from State Information Commissions and put them up to the Commission by 14th August, 2007.

2. *Progress on August Kranti New Office Building*

The Commission desired that facilities be made available to IC(A) for holding hearings in August Kranti Bhawan from 9^h August onwards. The Commission was informed that regarding purchase of AC's for August Kranti Bhawan, the F.A had not yet cleared the file though his queries have been answered by the office. This was viewed very seriously by the Commission as it will be difficult for the office to function in August Kranti Bhawan without AC's since the design of the building is such that the functioning of the AC's is definitely required. The Commission directed Secretary, CIC to meet Secretary, Expenditure and see if the matter can be expedited.

3. *Progress of 17.10.2007 meeting*

A) ***The Commission was informed that about 10 State Chief Information Commissioners have responded to the invitation sent by the Central Information Commission to participate in the proposed Interactive Session on 17th October at IIC. The suggestions in a tabulated form would be discussed on 14/8/07 and the programme chalked out, thereafter. The Secretary was directed to get the invitation cards printed for the proposed invitees.***

B) ***The Commission decided to request Minister of State, Shri Suresh Pachouri to inaugurate the Interactive Session on 17th October.***

4. *Suggestions by Shri Subhash Chandra Agrawal for improvement at CIC*

The Commission noted the suggestions given.

5. *New website for CIC-demonstration by the NIC*

The Commission viewed the modified lay out of the website prepared by NIC and gave certain suggestions for inclusion.

6. ***The Commission noted that in the last two months the arrears of cases have begun to decline. The Chief Information Commissioner complimented the Information Commissioners for this.***

7. ***The Secretary informed the Commission that TCIL has prepared a draft report on Setting up of a Call Centre for the Commission. The Commission desired to see a Power Point presentation in the next Tuesday Meeting.***